

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2071
TO BE ANSWERED ON 09.12.2024**

SOCIAL SECURITY BENEFITS TO GIG AND PLATFORM WORKERS

2071. SHRI SUDHEER GUPTA:

SHRI DHAIRYASHEEL SAMBAJIRAO MANE:

SHRI S VENKATESAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of number of Gig and Platform workers in the country, State-wise;**
- (b) whether the registration of Gig and Platform workers have started through the E-shram portal;**
- (c) if so, the details of numbers of registered Gig and Platform workers, State-wise;**
- (d) the manner in which the Government publicise this registration to reach workers concerned;**
- (e) the status of the formulating policy framework for them along with the timeline for finalizing the same;**
- (f) whether the draft of policy framework for gig and platform workers will be released for public opinion, if so, the details thereof and if not, the reasons therefor;**
- (g) the details of the personnel involved in the process of formulation of policy framework; and**
- (h) whether the Government has held any consultation with various State Governments in this regard, if so, the details and the response of the State Governments in this regard?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (h): As per an estimation by NITI Aayog vide its report titled "India`s Booming Gig and Platform Economy" published in June 2022, the number of gig workers and platform workers in the country was 7.7 million in 2020-21, which is expected to rise to 23.5 million by 2029-30.

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Gig workers and platform workers have been defined for the first time in the Code on Social Security, 2020, which has been enacted by Parliament.

An advisory has been issued by Ministry of Labour and Employment to platform aggregators to register themselves and platform workers engaged with them on e-Shram portal. This will facilitate platform workers to get easy access to the social security benefits.

A Committee comprising representatives from Platform Aggregator, Gig and Platform Worker Association, Knowledge Partner and Industry Association has been constituted to suggest inter-alia, framework for providing social security and welfare benefits to gig and platform workers.
